

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.222/13

Thursday, this the 25th day of July 2013

CORAM:

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER
HON'BLE Mr.K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

(By Advocate Mr.O.V Radhakrishnan,Sr with Mrs.K.Radhamani Amma & Mr.Antony Mukkath)

Versus

1. Superintendent of Post Offices
Ottappalam Division
Ottappalam – 679 101
2. Postmaster General
Northern Region
Kozhikode – 673 011
3. Chief Postmaster General
Kerala Circle, Thiruvananthapuram – 695 033
4. Director General of Posts
Dak Bhavan, New Delhi – 110 001
5. Union of India
represented by its Secretary
Ministry of Communications
New Delhi – 110 001

...Respondents

(By Advocate Mr. Sunil Jacob Jose, SCGSC)

This application having been heard on 25.07.2013 this Tribunal on the same day delivered the following :-

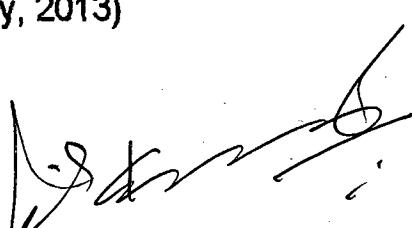
ORDER

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

Respondents have stated in their reply statement vide para 4 that the applicant can be given retrospective promotion from 12.04.2003, by which he will be covered under the old pension scheme. Accordingly, at the request of the counsel for the applicant, this Original Application is disposed of without any further order.

(Dated this the 25th day of July, 2013)


K.GEORGE JOSEPH
ADMINISTRATIVE MEMBER


Dr.K.B.S.RAJAN
JUDICIAL MEMBER

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